

Website Committee
The

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST DISTRICT
KARKARDOOMA COURTS, DELHI

ORDER

The following posting/transfer is hereby made in official exigency, with immediate effect.

Sl. No.	Name of the Official	From	To
1.	Sh. Rakesh Kumar	Personal Assistant posted in Office Pool, East District	PA in the Court of Ms. Preeti Agarwala, CMM, East District, Karkardooma Courts, Delhi
2.	Ms. Medha Mishra	PA posted in the Court of Ms. Preeti Agarwala, CMM, East District, Karkardooma Courts, Delhi	Personal Assistant in Office Pool, East District, Karkardooma Courts, Delhi

Note:-

1. Sh. Hemant Kumar Sharma (EC 13353), SJA/Incharge, In-charge, Care Taking Branch/Evening East District, Karkardooma Courts, Delhi. will act as Incharge, Stationery Branch, Karkardooma Courts, Delhi in addition to the work already assigned to him.
2. Ms. Nalini, Sr. JA/Branch Incharge, Computer Branch, East District, Karkardooma Courts, Delhi is directed to deal with the matters of Sexual Harassment Committee in addition to the work already assigned to her.
3. Sh. Prabhat Bhatti, Sr. J.A/Branch Incharge, Administration Branch/BMC Cell/Library is hereby directed to supervise the work of Copying Agency in coordination with Branch Incharge/Sr. Most Official posted in Copying Agency, Karkardooma Courts, Delhi.
4. Since, the lockers has already been allotted by the Lockers Committee, Incharge Care Taking Branch is hereby directed to look after the work of Committee and maintain the lockers at Ladies Bar Room.

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official is liable for suitable disciplinary action.

(Shail Jain) 15/02/24

Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi.

No. 1616-1627 /Admn.(East)/KKD/Delhi

Dated : 15.2.24

Copy forwarded for information and necessary action to:-

1. The Principal District and Sessions Judge(HQ), Tis Hazari Courts, Delhi.
2. The Chairperson, Committee to Examine the Complaints of Sexual Harassment against the Women, East District, Karkardooma Courts, Delhi.
3. The Officers concerned Karkardooma Courts, Delhi.
4. The DDO, East District, Karkardooma Courts, Delhi.
5. The Administrative Officer (Judl.)/Incharge, Admn. I, Tis Hazari Courts, Delhi.
6. P.S. to undersigned.
7. The Dealing Assistant, Layers System, Tis Hazari Courts, Delhi.
8. The Dealing Assistant, CR, Admn.I, Tis Hazari Courts, Delhi.
9. The Officials concerned.
10. The Dealing Assistant, Leave Section, Karkardooma Courts, Delhi.
11. Web-Site Committee, Karkardooma/Tis Hazari Courts, Delhi.
12. The concerned file.

Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi.